

HIGH COURT OF DELHI : NEW DELHI

No. 58 /DHC/Gaz./G-1/VI.E.2(a)/2018
Dated, the 7th July, 2018

ORDER

In pursuance of Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Ordinance, 2018, Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to order that all the District Judges/Additional District Judges of respective districts are nominated as Commercial Courts, as an interim measure to deal with the commercial matters valued between rupees three lacs to rupees two crores.

BY ORDER OF THE COURT

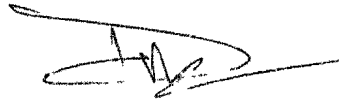
Sd/-
(DINESH KUMAR SHARMA)
REGISTRAR GENERAL

Endst.No. 3030-3069 /DHC/Gaz./G-1/VI.E.2(a)/2018 Dated, the 7th July, 2018

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
(also with the request to upload the order on all the websites of district courts and to display it on the notice boards of all district court complexes.)
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
5. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
6. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
7. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
8. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
9. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
10. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
11. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
12. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
13. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
14. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
15. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
16. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
17. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
19. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi.
20. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
21. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
22. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delhi.
23. The Commissioner of Police, Police Headquarters, New Delhi.
24. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
25. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
26. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
27. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
28. The Joint Registrar-cum-Secretary to Hon'ble the Acting Chief Justice, Delhi High Court.
29. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
30. The DR-cum-P.A. to Registrar General, Delhi High Court.
31. All Registrars, Delhi High Court, New Delhi.
32. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.

33. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
34. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
35. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
36. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
37. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
38. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
39. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
40. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.



DEPUTY REGISTRAR (GAZETTE-I)

For n/a release as at s-r. no. 35 above.

J. D.
07/12/18

J.D. (IT)